

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 107 OF 2015 AND
APPEAL NO. 117 OF 2015

Dated : 12th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 107 OF 2015

In the matter of:

Haryana Power Purchase Centre & Anr.	...	Appellant(s)
Vs.		
Haryana Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan
Counsel for the Respondent(s)	:	Mr. Deepak Khurana for R-2 Mr. Tabrez Malawat for R-3

APPEAL NO. 117 OF 2015

In the matter of:

Lanco Amarkantak Power Ltd.	...	Appellant(s)
Vs.		
Haryana Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Deepak Khurana
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan for R-2 Mr. Tabrez Malawat for R-4

ORDER

The learned counsel, Mr. Deepak Khurana appearing for the Respondent No.2 has filed his written submission in the matter. The same was taken on record.

Judgment is Reserved.

(S.D. Dubey)
Technical Member

vt/kt

(Justice N.K. Patil)
Judicial Member